

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 574/2009 (JUDGEMENT)		Kyathasandra police Vs Ranganatha @ Rangaswamy	Asst.Public Prosecutor BKR
2	C.C. 4205/2013 (EVIDENCE)		Kyathasandra police Vs Syed Ahamad @ Syed Bhashasab	APP
3	C.C. 4248/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
4	C.C. 4249/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
5	C.C. 5356/2017 (ARGUMENTS)		Badarainath.T.J. Vs Gangadhara	G.Sathyanarayana Reddy
6	C.C. 6497/2017 (HEARING)		Kyathasandra Police Station Vs Sagar P.S.	
7	C.C. 1670/2020 (summons to accused)		Kyathasandra Police station Vs mohamed Thoufik Alias Jaffar Sadik Alias Mouli Alias Petrol	APP
8	C.C. 1803/2020 (STEPS)		Kyathasandra Police station Vs Tharun	APP
9	CrI.Misc. 400/2020 (ORDERS)		Raja Naika Vs Deputy Tahsildar	J B Sannamarappa
<u>11.00 AM to 02.00PM</u>				
10	C.C. 4278/2012 (EVIDENCE)		State By Kyathasandra P.S Vs Sayed Ahamed	A.P.P
11	C.C. 4280/2012 (EVIDENCE)		State By Kyathasandra P.S Vs Sayed Ahamed	A.P.P
12	C.C. 4373/2012 (NOTICE)		State By Kyathasandra P.S Vs Syad Ahamad	A.P.P Asma Kouser
13	C.C. 2802/2013 (EVIDENCE)		Kyathasandra Police Vs Syed Ahamed @ Syed	A.P.P.

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14	C.C. 3097/2013 (EVIDENCE)		Kyathasandra Police Vs Syed Ahamed @ Syed	
15	P.C.R. 547/2020 (FIRST HEARING)		Kiran Kumar G S Vs Ravikiran	Srinivasa Murthy N H

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<u>02.45 PM to 05.45PM</u>				
1	EX 43/2020 (FOR COMPLAINANCE)		P R Badorish Vs Panchwati Multi state Co operative Credit society Ltd	G Nagaraj
2	FDP 7/2011 (HEARING)		Gubbiswamy Vs Pattadaiah	17-03-2011
3	O.S. 709/2011 (HEARING)		H.S.Kusuma Vs Siddagangamma	GV SBV
4	O.S. 1143/2011 (FOR SETTELEMENT)		HC Krishnamurthy Vs H.C.Padmaraju	HB SRR
5	O.S. 1420/2011 (EVIDENCE)		S.Chandrashekaraiah Vs Veerachikkaiah	KPM
6	O.S. 767/2013 (HEARING) IA/1/2013		Pacheesh Jain.T.A. Vs K.S.Renukambha	D.P.Kiran Kumar
7	O.S. 1002/2013 (EVIDENCE)		C.K.Marulasiddaiah Vs Prakasha	L.G.Venkateshaiah
8	O.S. 178/2014 (ARGUMENTS)		T.S.Manjunatha Vs T.M. Mohammed yusuf	K.S.Shivakumar
9	O.S. 622/2020 (HEARING) IA/1/2020		Venkatanarasamma Vs Sunandamma	C N Hanumantharaju
10	O.S. 629/2020 (STEPS) IA/1/2020 IA/2/2020		Sulochanabai Vs K Siddaramaiah	G H Ravi
11	O.S. 638/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Anjinamurthy C S Vs Chandraiah	Murali Krishna
12	O.S. 759/2020 (ORDERS) IA/1/2020		Uma K Vs Muktha Bai	T G Devaraju
<u>11.00 AM to 02.00PM</u>				
13	O.S. 164/2006 (EVIDENCE)		Lakshmamma Vs Basappa	G.Sajjad Ahmed
14	O.S. 169/2006 (SUMMONS)		G.M. Jagadeesh Vs V.L. Noorulla	

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15	O.S. 179/2007 (EVIDENCE)		Voddagaiah Vs Krishnappa	CK GSN- BS
16	O.S. 516/2008 (Objections)		Manjulamma Vs Byranna @ Byrappa	HSR GVR
17	O.S. 140/2010 (Cross of D.W)		Abdul Wajid Vs Chief secretary	CNH JBS
18	O.S. 572/2010 (Cross of D.W)		Bhagya Lakshmi Vs B. Nagaraju	B.S.Y. H.V.P.
19	O.S. 600/2010 (Cross of P.W)		Rajesh Vs Siddaramaiah	
20	O.S. 1119/2010 (EVIDENCE)		Puttalakshamma Vs K.G.Krishnamurthy	K.S.Jagannatha
21	O.S. 331/2012 (cross of dw)		Lakshamma and ors Vs Rangashamaiah M.R.	H.V.R. S.R.V.G.
22	O.S. 832/2012 (EVIDENCE) IA/1/2012		Shankarappa Vs Siddamma	C.P.Sundaresh N.R.D.
23	O.S. 133/2013 (EVIDENCE) IA/1/2013		Uma Vs Nagendra	C.S.Sharankumar
24	O.S. 575/2020 (HEARING) IA/1/2020		Neelamma Vs Parvathamma	P Suresh
25	O.S. 680/2013 (HEARING) IA/1/2013		Doddakempaiah Vs Chikkamma	G.B. Ravi Shankar
26	O.S. 929/2018 (FOR SETTELEMENT) IA/1/2018		Hanumaiah Vs Puttalaxamma	K.C Rajanna
27	O.S. 553/2020 (summons to defendent) IA/1/2020		Nanjappa Vs Mallikarjunaiah	H. Maruthi Prasad
Cases listed below are adjourned due to Covid 19				
28	O.S. 1122/2011 (HEARING)	05-02-2021 (02.45 PM to 05.45PM)	S. Rudre Gowda Vs Parmesh	B.K. S.V.R.
29	O.S. 1392/2011 (HEARING)	05-02-2021 (02.45 PM to 05.45PM)	Narasa Reddy Vs Vasudevaiah	E.Hanumantharayappa S.M.K.

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30	O.S. 376/2014 (EVIDENCE) IA/1/2014	05-02-2021 (02.45 PM to 05.45PM)	Lakshmaiah Vs Rangaswamaiah	KSJ
31	O.S. 978/2014 (HEARING) IA/1/2014	05-02-2021 (02.45 PM to 05.45PM)	Gangamma Vs Gangahanumaiah	S.R. Ramakrishnaiah
32	O.S. 187/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018	05-02-2021 (02.45 PM to 05.45PM)	T.Senthil Kumar Vs The Tumkur City Corporation	Shivakumar.K.S.
33	O.S. 802/2010 (Cross of D.W)	05-02-2021 (11.00 AM to 02.00PM)	Manjamma Vs Rangaswamaiah	T.N.N. T.K.S.
34	O.S. 956/2010 (EVIDENCE)	05-02-2021 (11.00 AM to 02.00PM)	K.L.Lolakshamma Vs Lakshminarasimhaiah.K.N	K.S.Jagannatha H.V.Ranganatha Reddy
35	O.S. 883/2016 (cross of pw) IA/1/2016 IA/2/2016	05-02-2021 (11.00 AM to 02.00PM)	Ashwathaiah Vs K.C.Basavaraju	Ramesha
36	O.S. 960/2017 (EVIDENCE) IA/1/2017 IA/2/2017	05-02-2021 (11.00 AM to 02.00PM)	R.Mannamma Vs The P.D.O.	Naveenkumar.N.K.
37	O.S. 139/2018 (HEARING)	05-02-2021 (11.00 AM to 02.00PM)	Radha Vs B.Niranjan	Shahajabi.M
38	O.S. 451/1989 (SUMMONS)	05-02-2021	Surappa Vs Thimmaiah	
39	EX 6/2004 (Await stay Order)	05-02-2021	Chikkamma Vs Nagamma	E. Hanumantharappa
40	O.S. 1376/2011 (Balance)	05-02-2021	Ranganathaiah Vs Raghunath	H.J.Parameshwarappa T.N.Gururaja
41	EX 58/2013 (HEARING)	05-02-2021	Govindaiah Vs Lakshimdevamma	H.V.Ranganatha Reddy
42	FDP 14/2014 (Issue Reminder)	05-02-2021	Meenamma Vs Mayamma	B.S.Yogeesh
43	EX 75/2014 (HEARING)	05-02-2021	State Bank of Mysore Vs Kempamma	Mohammed Afroze Ahamed

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44	O.S. 163/2015 (HEARING) IA/1/2015	05-02-2021	Rangaiah Vs Chikkamma	B.N.Rangaswamy
45	EX 18/2015 (STEPS)	05-02-2021	Manjunatha.K Vs Nagaraju@Reshmerajanna	HV Ranganatha Reddy
46	O.S. 322/2015 (EVIDENCE) IA/1/2015	05-02-2021	K.H.Somashekara Murthy Vs K.C.Siddarajaiah	M.S.Haribabu
47	O.S. 787/2015 (EVIDENCE)	05-02-2021	Kotak Mahindra Bank Ltd.Erstwhile ING Vysya Bank LTD Vs Puttabasave Gowda	S.K.Mallikarjuna
48	O.S. 799/2015 (Objections) IA/1/2015	05-02-2021	Sarvamangala Vs Rathnamma	V.R.Venkateshappa
49	O.S. 848/2015 (Objections) IA/1/2015 IA/2/2015	05-02-2021	Puttegowda @ Puttappa Vs Maraiah	H.V. Ranganatha Reddy
50	O.S. 897/2015 (cross of pw) IA/1/2015	05-02-2021	Lakshamma Vs Ramanna	T.H.Kumar
51	O.S. 934/2015 (HEARING) IA/1/2015 IA/2/2015	05-02-2021	BV.Devaraju Vs B.Prakash	K.N.Kumar Swamy
52	O.S. 974/2015 (EVIDENCE) IA/1/2015 IA/2/2015	05-02-2021	Venkataramanaiah Vs Ramakka	Siddappa K.
53	O.S. 989/2015 (Written statement and objection) IA/1/2015 IA/2/2015	05-02-2021	R.Suvarna Vs Arasamma	B.G.Ningaraja
54	FDP 31/2015 (SUMMONS)	05-02-2021	N.Gangappa Vs Puttarangaiah	T.R.Yogish
55	O.S. 1049/2015 (EVIDENCE) IA/1/2015	05-02-2021	S.K.Geetha Vs Lakshamma	H.V.Ranganatha Reddy
56	O.S. 1076/2015 (cross of dw)	05-02-2021	Narayana Vs Lakshamma .H.M. @ Lakshmi.H.M.	S.Mahadevaiah

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57	O.S. 1093/2015 (STEPS) IA/1/2015	05-02-2021	Rajamma Vs Ravi.	M.Narayan
58	EX 66/2015 (SUMMONS)	05-02-2021	H.C.Ravishankar Vs B.C. Shanthakumar	DHR
59	EX 8/2016 (STEPS)	05-02-2021	Hanumantharaju Vs Kemparaju	K.Borappa
60	EX 12/2016 (EVIDENCE)	05-02-2021	B.Anusuyamma Vs D.Kumar	N.BASAVARAJU
61	O.S. 140/2016 (cross of pw) IA/1/2016	05-02-2021	Savitha. N Vs Parvathamma	Bhavya. K. Shanbog
62	EX 18/2016 (Objections)	05-02-2021	A.Ajay Vs B.N. Karunakara	K.S.Venkatarao
63	O.S. 391/2016 (Objections)	05-02-2021	Kempakka Vs Narasaiah	L.Narasimha Murthy
64	O.S. 414/2016 (HEARING) IA/1/2016 IA/2/2016	05-02-2021	Paremeshwara. C.M Vs G.S. Nataraj	RNRG
65	O.S. 678/2016 (HEARING)	05-02-2021	T.H.Anil kumar Vs Chikkamma	M.Mallikarjunaiah
66	O.S. 718/2016 (HEARING) IA/1/2016	05-02-2021	Tumakuru District Bhagiratha Uparara Mahasangha, Vs Thygaraju Swamy	G.B.Ravishankar
67	O.S. 795/2016 (HEARING) IA/1/2016	05-02-2021	T.Ramaiah Vs Doddarangamma	T.Ramaiah
68	O.S. 979/2016 (cross of pw) IA/1/2016	05-02-2021	A.Ashwathappa Vs Ranganatha	K.S.Jaganatha
69	O.S. 171/2017 (EVIDENCE) IA/1/2017	05-02-2021	Nagaraju Vs H.S.Kumaraiah	S.Shankar
70	O.S. 221/2017 (EVIDENCE) IA/1/2017	05-02-2021	Jayamma Vs Gowramma	k.S.J.
71	O.S. 245/2017 (ARGUMENTS) IA/1/2017	05-02-2021	Sanaulla Vs Mahamad Sheb	G.H.Ravi

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72	O.S. 281/2017 (summons to defendent)	05-02-2021	Vijaya Bank Vs Mythramma	Mohamed Afroze Ahamed
73	O.S. 913/2017 (EVIDENCE) IA/1/2017 IA/2/2017	05-02-2021	Ramachari.N. Vs Puttaiah	S.R.Venugopal
74	O.S. 398/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	05-02-2021	Siddappa.K.M. Vs Manjulakumari	Shivananjappa.P.
75	O.S. 101/2019 (EVIDENCE) IA/1/2019	05-02-2021	Chikkamanni Vs Lakshmanna	N. Mohammmmed Akbar
76	O.S. 545/2020 (summons to defendent) IA/1/2020	05-02-2021	Lakshamma Vs Jayamma	Dinesh M N

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 689/2008 (FOR COMPLAINANCE)		Tumkur rural police Vs Shanmugum	APP
2	C.C. 1980/2008 (FOR COMPLAINANCE)		Rural P.S. Vs Raghukumar alias Gowda	APP
3	C.C. 1040/2009 (FOR COMPLAINANCE)		Rural P.S. Vs Babu	APP DB
4	C.C. 2300/2007 (HEARING)		Rural police Vs Sateeshkumar	APP NRK
5	C.C. 1656/2008 (BODY WARRANT)		Rural police Vs Mariyappa	APP SM
6	C.C. 1187/2009 (HEARING)		Rural police Vs Linkhanuamaiah	APP TGR
7	C.C. 2993/2009 (NOTICE)		State By Rural P.S Vs Khareem @ Syed Khareem	A.P.P S.Natesh
8	C.C. 3334/2009 (EVIDENCE)		Tumkur rural police station Vs C.Nagaraju	APP
9	CrI.Misc. 576/2020 (SUMMONS)		Rangaswamy N K Vs Thasildar	A T Veerananarayan

Cases listed below are adjourned due to Covid 19

10	C.C. 845/2015 (FRAMING OF CHARGE OR PLEA)	01-04-2021	Tumkur Rural Vs Suresh	
11	C.C. 3390/2015 (summons to accused)	01-04-2021	Tumkur rural police station Vs syed kareem	
12	C.C. 3552/2015 (summons to witness)	01-04-2021	Tumkur rural police Vs Chandraiah	
13	C.C. 3553/2015 (warrant to accused)	01-04-2021	Tumkur rural police Vs Nagabhushana	
14	C.C. 4835/2015 (FRAMING OF CHARGE OR PLEA)	01-04-2021	Bellavi Police Vs Eshwaraiah	

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15	C.C. 5650/2015 (warrant to accused)	01-04-2021	Tumakuru Rural PS Vs Thyagaraju	
16	C.C. 216/2016 (warrant to accused)	01-04-2021	Tumakuru Rural Police Vs Ananda	
17	C.C. 2892/2016 (NOTICE TO SURETY)	01-04-2021	Tumakuru Rural Police Vs Nooruddin	
18	C.C. 3243/2016 (summons to withness)	01-04-2021	Tumkur Rural PS Vs Parvathamma	
19	C.C. 3996/2016 (HEARING)	01-04-2021	Rural P.S. Vs Kumara @ Gowa @ Kumar	
20	C.C. 4435/2016 (summons to accused)	01-04-2021	Tumkur Rural PS Vs Thimmaraju	
21	C.C. 5720/2016 (summons to withness)	01-04-2021	Bellavi Police Vs Pradeep	
22	P.C.R. 712/2016 (Await Report)	01-04-2021	K.G.Sathyndrakumar Vs Pachesh Jain	B.L.Chandrashekar
23	C.C. 6094/2016 (summons to accused)	01-04-2021	Karnataka State Polution Control Board Vs Abdul Jaleel	S.Ramesh
24	C.C. 6416/2016 (warrant to accused)	01-04-2021	C.G.Bheemaiah Vs Ananda	
25	C.C. 491/2017 (warrant to accused)	01-04-2021	Sundar Ramu D.R. Vs T.R. Anandappa	
26	P.C.R. 146/2017 (AWAIT FINAL REPORT)	01-04-2021	Sujatha Vs Govindaraju	
27	C.C. 2145/2017 (N.B.W to C.W)	01-04-2021	Siddaraju Vs Madhu.B.R.	P.V.Manjunatha
28	C.C. 3579/2017 (summons to accused)	01-04-2021	Rural PS Vs Kalander Sharif	
29	C.C. 4188/2017 (summons to accused)	01-04-2021	A.Nagaraj Vs Rathnamma	N.R.Dhananjaya

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30	C.C. 5235/2017 (warrant to accused)	01-04-2021	Tumkur Rural PS Vs Shashi alias Shashikala @ Padma	
31	C.C. 5506/2017 (summons to accused)	01-04-2021	Tumkur Rural PS Vs Manjunatha	
32	C.C. 5507/2017 (summons to accused)	01-04-2021	Tumkur Rural PS Vs Rakesh alias Ranganna	
33	C.C. 5900/2017 (summons to accused)	01-04-2021	Basavaraju.M. Vs Dinakar.R.	Thippeswamy.G.M.
34	C.C. 6715/2017 (summons to accused)	01-04-2021	Sri Rangadhamaiah Vs Venkataramaiah	Raghavendra Y
35	C.C. 326/2018 (summons to accused)	01-04-2021	Tumkur Rural Police Station Vs Sunil Bishwakarma	
36	C.C. 1353/2018 (summons to accused)	01-04-2021	Tumkur Rural Police Station Vs Girish	
37	CrI.Misc. 426/2018 (NOTICE)	01-04-2021	Gopalaiah Vs The Deputy Tahsildar	Ranganatha K
38	C.C. 4041/2018 (warrant to accused)	01-04-2021	Tumkur Rural Police Station Vs Tanvir	Tumkur Rural Police Station
39	C.C. 4685/2018 (summons to accused)	01-04-2021	M/S Sairam Rice Industries Vs Suralivel	Shivakumar.K.S.
40	C.C. 4770/2018 (summons to accused)	01-04-2021	Tumkur Rural Police Station Vs Dinesh	APP
41	P.C.R. 660/2018 (Await Report)	01-04-2021	Shivanandaiah.M. Vs Shankarappa	Gururaja T N
42	C.C. 5797/2018 (FOR PLEA)	01-04-2021	Tumkur Rural Police Station Vs Fazil S alias Getru	Ruaral Cae
43	C.C. 6326/2018 (summons to accused)	01-04-2021	S.Prakash Vs Balakrishna.T.	Ramesh
44	C.C. 180/2019 (FRAMING OF CHARGE OR PLEA)	01-04-2021	Tumkur Rural Police Station Vs Revanna	Tumakuru Rual P.S

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45	P.C.R. 100/2019 (ACCUSED STATEMENT u/s 313 CrPC)	01-04-2021	Venkataswamy Vs Srinivasa	Obalesha Devaraju K.
46	C.C. 3717/2019 (summons to accused)	01-04-2021	S.Harish Kumar Vs Lokesh.B.C.	Basavaraju.R.
47	C.C. 3718/2019 (summons to accused)	01-04-2021	S.Harish Kumar Vs Lokesh.H.	Basavaraju.R.
48	C.C. 3722/2019 (summons to accused)	01-04-2021	M.S. Manjula Vs Rahamath	K.S. Shivakumar
49	C.C. 5398/2019 (summons to accused)	01-04-2021	Tumakuru Rural PS Vs Manjunatha. T.H	APP
50	C.C. 5399/2019 (summons to accused)	01-04-2021	Tumakuru Rural PS Vs Ananthkumar	APP
51	Crl.Misc. 697/2019 (SUMMONS)	01-04-2021	Halanur S Lepaksha Vs The Tahasildar	T.L. Sandeep
52	P.C.R. 9/2020 (HEARING)	01-04-2021	Narasimhamurthy Vs Ravirai alias Raveesha	Venkateshappa V R
53	Crl.Misc. 7/2020 (SUMMONS)	01-04-2021	Ramachandrappa. N Vs The Tahasildar	L.T. Govindaiah
54	P.C.R. 93/2020 (FIRST HEARING)	01-04-2021	Venkataswamy Vs Shambhulinga B B	B Prem Kumar
55	P.C.R. 94/2020 (FIRST HEARING)	01-04-2021	Venkataswamy Vs Shambhulinga B B	Premkumar B
56	C.C. 847/2020 (summons to accused)	01-04-2021	R. Shivanna Vs L. Nagarajaiah	Raghu R
57	P.C.R. 170/2020 (SWORN STATEMENT)	01-04-2021	Ravikumar C R Vs S C Basavaraju	G K Srinivasa
58	Crl.Misc. 226/2020 (SUMMONS)	01-04-2021	Puttalingaiah Vs Deputy Tahsildar	M Sudheendra Kumar
59	Crl.Misc. 227/2020 (SUMMONS)	01-04-2021	Puttalingaiah Vs Deputy Thasildar	M Sudheendra Kumar

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1	O.S. 246/2011 (EVIDENCE)		AKTHARUNNISA WO LATE ABDUL AZEEZ. AND OTHERS. Vs ABDUL WAJID SO LATE ABDUL KAREEM SAB. AND OTHERS.	G.SAJJAD AHMED
2	O.S. 826/2013 (FOR SETTELEMENT) IA/1/2013		Indiramma Vs S. Ansar	T.R.Ramesh Babu
3	O.S. 827/2013 (FOR SETTELEMENT) IA/1/2013		Arunamma Vs S.Ansar	T.R.Ramesh Babu
4	O.S. 828/2013 (FOR SETTELEMENT) IA/1/2013		U.Bhaskar Adiga Vs S.Ansar	T.R.Ramesh Babu
5	O.S. 831/2013 (FOR SETTELEMENT) IA/1/2013		Dharmendra Dutt Vasta Vs S.Ansar	T.R.Ramesh Babu
6	O.S. 832/2013 (FOR SETTELEMENT) IA/1/2013		Sathyaprabha Vs S.Ansar	T.R.Ramesh Babu
7	O.S. 470/2018 (HEARING) IA/1/2018 IA/2/2018		B.N. Ugranarasimhaiah Vs T.D. Veerabhadraiah	Mutharayappa J M
8	O.S. 636/2018 (FOR SETTELEMENT)		Renukaradhya.S. Vs Rudradevaru	BhasmangiRudraiah.H.S.
9	O.S. 561/2020 (FOR SETTELEMENT) IA/1/2020		Rekha R Vs B Rajanna	Ramesh

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 4096/2013 (ACCUSED STATEMENT u/s 313 CrPC)		Shankara Naranayan Vs Imthiyaz Ahamed	Sridhara babu N.
2	C.C. 3207/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Manjunatha Vs Nagaraju	
3	C.C. 5178/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Ramabai Vs R.Prakash	M.Shahajabi
4	C.C. 6500/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Siddaraju Vs Fayaz Pasha	P.V.Manjunath
5	C.C. 7067/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Shobha K.S Vs Thimmaiah.L.G	
6	C.C. 1742/2017 (FOR PLEA)		Traffic Ps Vs Basavaraju	
7	C.C. 2918/2017 (FRAMING OF CHARGE OR PLEA)		Kora Ps Vs Ramakrishna	
8	C.C. 5475/2017 (warrant to accused)		Ravindara.B.N Vs P.Vanajakshamma	K.N.Chikanna
9	C.C. 5523/2017 (FOR CHARGE)		Kora Police Vs Nagaraju	
10	C.C. 5694/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Girisha	
11	C.C. 5869/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Chandreshekar .G.	
12	C.C. 1579/2018 (ORDERS)		S.P.Chethan Kumar Vs Girijamma	D.Gundanna
13	CrI.Misc. 268/2020 (SUMMONS)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	CrI.Misc. 269/2020 (SUMMONS)		Naveen Kumar. R Vs The Deputy Tahasildar	Gangahanumaiah
15	CrI.Misc. 502/2020 (ORDERS)		Manjula Vs Deputy Tahasildar	Ramesh
16	CrI.Misc. 672/2020 (FIRST HEARING)		K S Siddalingamurthy Vs The Deputy Tahsildar	Dawood Khan S J
17	CrI.Misc. 673/2020 (FIRST HEARING)		K S Siddalingamurthy Vs The Deputy Tahsildar	Dawood Khan S J
PAPER PUBLICATION				
18	CrI.Misc. 270/2020 (SUMMONS)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah
<u>11.00 AM to 02.00PM</u>				
19	C.C. 1035/2001 (EVIDENCE)		State By Kora P.S Vs Nasir	A.P.P R.Nagesh Rao Gaikwad
20	C.C. 518/2009 (warrant to accused)		N.F.Amarad Vs Shivakumaranaika	G N K S J
21	C.C. 680/2009 (CUSTODY MATTERS)		Excise Police Vs Hanumantha	APP CSK
22	C.C. 167/2014 (EVIDENCE)		Kora Police Vs Arjun.D.	
23	C.C. 4746/2014 (EVIDENCE)		MS Srirama Transport Finance Co. Ltd. Vs Amzad Pasha	
24	C.C. 5227/2017 (EVIDENCE)		Trafic Police Vs Mallikarjun	
25	P.C.R. 33/2018 (EVIDENCE)		Kumara.D.K. Vs Kemperaju	R.Nagesh Rao Gaikwad
26	P.C.R. 34/2018 (EVIDENCE)		Kumara.D.K. Vs Saleena	R.Nagesh Rao Gaikwad
27	P.C.R. 528/2018 (EVIDENCE)		Lokesh Vs Kaveraiah.C.	Chandrapp.H.

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28	P.C.R. 546/2018 (EVIDENCE)		Ghouse Khan Vs Abhishek Singh Beetel Enterprises	T.S.Janaradana
29	C.C. 4124/2018 (EVIDENCE)		Traffic Police Station Vs Ganeshan.K.	Traffic PS
30	P.C.R. 566/2018 (EVIDENCE)		Chikkathimmaiah.A.S. Vs Ramesh.T.V.	Ramesh.S.
31	P.C.R. 37/2019 (EVIDENCE)		Jayamma Vs Devaraj	Doreswamy B S
Cases listed below are adjourned due to Covid 19				
32	C.C. 4294/2018 (FRAMING OF CHARGE OR PLEA)	15-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Madhu Kumar	Kora PS
33	C.C. 4562/2018 (FOR CHARGE)	15-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Shankar Murthy S	Excise Police station
34	CrI.Misc. 777/2018 (EVIDENCE)	15-03-2021 (11.00 AM to 02.00PM)	H.S. Rajesh Vs The Deputy Tahasildar	P.H.Rosu
35	CrI.Misc. 778/2018 (EVIDENCE)	15-03-2021 (11.00 AM to 02.00PM)	H.s. Rajesh Vs The Deputy Tahasildar	P.H.Rosu
36	CrI.Misc. 779/2018 (EVIDENCE)	15-03-2021 (11.00 AM to 02.00PM)	H.S. Rajesh Vs The Deputy Tahasildar	P.H.Rosu
37	C.C. 4202/2020 (FIRST HEARING)	16-03-2021 (11.00 AM to 02.00PM)	Tumakuru Traffic PS Vs Vishnu B N	a
38	C.C. 4206/2020 (FIRST HEARING)	16-03-2021 (11.00 AM to 02.00PM)	Tumakuru Traffic PS Vs Darshan	APP
39	P.C.R. 402/2017 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	K.Shivalingaiah Vs Dinesh Sodhi	R.Pathanna
40	C.C. 4218/2017 (warrant to accused)	17-03-2021 (11.00 AM to 02.00PM)	T.V.Devendrakumar Vs Subbarayappa	B.N.Rangaswamy
41	C.C. 4773/2017 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Maheshkumar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	C.C. 4208/2020 (FIRST HEARING)	17-03-2021 (11.00 AM to 02.00PM)	Tumakuru Traffic P S Vs Wasim Ur Rahaman S	APP

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02.45 PM to 05.45PM				
1	O.S. 591/2007 (NOTICE)		Sowmya Vs Shivakumar	HPN Exparte
2	FDP 4/2008 (NOTICE)		Varsha Vs K.G. Manjunatha	
3	O.S. 711/2020 (SUMMONS) IA/1/2020 IA/2/2020		B J Bhujabalaiah Vs The Commissioner	C S Krishnappa
4	O.S. 732/2020 (SUMMONS) IA/1/2020		Vishwanatha Vs Siddagangamma	Yogeesh B S
11.00 AM to 02.00PM				
5	EX 23/2005 (NOTICE)		G.S.Rajeswaraiah Vs Chandramouleswara.S.M	H.M.Nagabhusan E.Hanumantharayappa
6	EX 14/2006 (NOTICE)		K.R.Nagesh Kumar Vs B.S.Srinivas	J.S.Prakash E.Hanumantharayappa
7	O.S. 503/2006 (HEARING)		Lakshamma Vs Siddappa	HGN SH
8	EX 147/2006 (NOTICE)		Ganganna Vs Mayamma Dead by Lrs	KCR
9	FDP 3/2007 (NOTICE)		Radhamani Vs GANGAMMA	NAM TH
10	O.S. 471/2007 (EVIDENCE)		Rangashamaiah Vs Suggarangaiah	M A TMV
11	O.S. 633/2007 (EVIDENCE)		G.K. Gangaiah Vs Nagamma	Basavaraju N
12	EX 25/2008 (FURTHER ARGUMENTS)		State Bank of INdia Vs Shivanna	H.Rajanna
13	O.S. 1125/2010 (FURTHER ARGUMENTS)		Gangaraju Vs Lakshmiddevamma alias Gangalakshamma	Hanumantharayappa
14	O.S. 1025/2014 (EVIDENCE) IA/1/2014		Hameedulla Khan Vs Siraj Khan	P.C.Shivananjappa
15	O.S. 697/2020 (AWAIT SUMMONS AND NOTICE) IA/1/2020		H T Venkategowda Vs Venkateshaiah	Bharathi K L

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 761/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		C S Ravindra Vs Commissioner	N Basavaraj
DEFN EVIDENCE				
17	O.S. 923/2008 (EVIDENCE)		Venkatamma Vs Kenchamma	TRR PSN
FURTHER EVIDENCE FOR PLNTF				
18	O.S. 949/2009 (EVIDENCE)		Lakshamma Vs Chikkaramaiah	B.S.Yogeesh K.C.R
Cases listed below are adjourned due to Covid 19				
19	O.S. 551/2012 (EVIDENCE)	13-03-2021 (11.00 AM to 02.00PM)	Gangaiah Vs N.Narasimhamurthy	
20	O.S. 459/2013 (EVIDENCE)	13-03-2021 (11.00 AM to 02.00PM)	Meena Vs Channabasappa @ Channappa	N.Basavaraj
21	O.S. 598/2013 (EVIDENCE) IA/1/2013 IA/2/2013	13-03-2021 (11.00 AM to 02.00PM)	Puttamuniyappa Vs R.K. Chandraiah	S.R. Ramakrishnaiah
22	O.S. 678/2013 (EVIDENCE) IA/1/2013	13-03-2021 (11.00 AM to 02.00PM)	Mayanna Vs Masiyamma	M.C.Prabhu
23	O.S. 447/2014 (For Classification)	13-03-2021 (11.00 AM to 02.00PM)	N.Gowramma Vs Bommalingaiah	M.S.Sreedhara Murthy
24	EX 36/2014 (STEPS)	13-03-2021 (11.00 AM to 02.00PM)	Mahalakshamma Vs B.K.Doraiswamy	S.Shankar
25	O.S. 711/2014 (FURTHER ARGUMENTS) IA/1/2014	15-03-2021 (02.45 PM to 05.45PM)	Samiulla Khan Vs Ameer Jan	Azeem Shariff
26	O.S. 755/2014 (FURTHER ARGUMENTS) IA/1/2014	15-03-2021 (11.00 AM to 02.00PM)	H.S. Rajanna Vs Ramagopala Upadhyaya	B Shivakumar
27	O.S. 813/2014 (HEARING) IA/1/2014 IA/2/2014	15-03-2021 (11.00 AM to 02.00PM)	S.N.Gayathri Vs Narasimhamurthy	H.C.Kumaraswamy
28	O.S. 899/2014 (FURTHER ARGUMENTS) IA/1/2014 IA/2/2014	15-03-2021 (11.00 AM to 02.00PM)	Manjula Vs Sanjeevaiah	Y. Raghavendra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 948/2014 (For amendment)	15-03-2021 (11.00 AM to 02.00PM)	Byamma Vs M.B.Siddagangaiah	G.SHASHIDHARA
30	O.S. 953/2014 (Objections) IA/1/2014	15-03-2021 (11.00 AM to 02.00PM)	K.G.Manjunath Vs Muniswamaiah	H.S.Bhasmangi Rudraiah
31	FDP 8/2015 (STEPS)	15-03-2021 (11.00 AM to 02.00PM)	D.Gangaiah Vs Narayanappa	G.H.Rajashekaraiah
32	EX 27/2015 (Await Report)	15-03-2021 (11.00 AM to 02.00PM)	Yallappa Vs Sakamma	C.P.Sundaresh
33	O.S. 393/2015 (SUMMONS) IA/1/2015	15-03-2021 (11.00 AM to 02.00PM)	Lalitha@latha Vs Shivamma	Siddappa.K
34	O.S. 411/2015 (EVIDENCE) IA/1/2015	15-03-2021 (11.00 AM to 02.00PM)	Doddathimmaiah Vs The Panchayath Development Officer PDO	T.H. Kumar
35	EX 13/2016 (STEPS)	15-03-2021 (11.00 AM to 02.00PM)	G.M.Siddaramanna Charitable Trust Vs M.K.Ballakuraya	K.Rajashekhar
36	EX 16/2016 (STEPS)	15-03-2021 (11.00 AM to 02.00PM)	B.Ramaiah Vs Jayamma	C.Basavaraju
37	O.S. 212/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016	16-03-2021 (11.00 AM to 02.00PM)	T.K.Atiyashabanaz Vs Rajanna	Muralikrishna
38	O.S. 271/2016 (HEARING) IA/1/2016	16-03-2021 (11.00 AM to 02.00PM)	D.Narayanappa Vs Rathnamma	Thimmaiah.M
39	Civil Misc 14/2017 (HEARING)	16-03-2021 (11.00 AM to 02.00PM)	K.S. Savitha Vs Gangamma	
40	O.S. 103/2018 (SUMMONS)	16-03-2021 (11.00 AM to 02.00PM)	Shakuntala Vs Jayalakshmi Bai	R.Nagesh Rao Gaikwad
41	EX 34/2018 (NOTICE)	16-03-2021 (11.00 AM to 02.00PM)	Margadarsi chits pvt. Limited Vs H.L.Mahalakshmi	Renukaiah
42	O.S. 207/2018 (EVIDENCE) IA/1/2018	16-03-2021 (11.00 AM to 02.00PM)	Nanjundaiah Vs Narasimharaju	Giriraju.H.S.
43	O.S. 578/2018 (HEARING) IA/1/2018 IA/2/2018	16-03-2021 (11.00 AM to 02.00PM)	Manjunath.K. Vs The Commissioner	Ramakrishnaiah S R

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44	O.S. 637/2018 (EVIDENCE) IA/1/2018	16-03-2021 (11.00 AM to 02.00PM)	Latha Vs Ravikala.A.K.	Siddappa.K
45	O.S. 3/2019 (Objections) /1/2018 /2/2018	16-03-2021 (11.00 AM to 02.00PM)	Munilaxmamma Vs Prakash	MASTER RKGMM. MAHASWAMIGALAVARU.
46	O.S. 183/2019 (EVIDENCE)	16-03-2021 (11.00 AM to 02.00PM)	Canara Bank Vs Mohammed Shoukath Ulla	S. R. Venu Gopal
47	O.S. 321/2019 (STEPS)	16-03-2021 (11.00 AM to 02.00PM)	Ravishankar Vs Shivanna	B.C. Shivakumar
48	O.S. 358/2019 (EVIDENCE) IA/1/2019 IA/2/2019	16-03-2021 (11.00 AM to 02.00PM)	Bhagyamma Vs Election Officer	K.S Jagannatha
49	O.S. 496/2019 (EVIDENCE) IA/1/2019	17-03-2021 (11.00 AM to 02.00PM)	Gangamma Vs Rathnamma	Syed Ammid Pasha
50	EX 121/2019 (STEPS)	17-03-2021 (11.00 AM to 02.00PM)	Amar T.R Vs Rangaraju K alias Raju	M.B. Chethan Kumar
51	O.S. 915/2019 (ORDERS) IA/1/2019 IA/2/2019	17-03-2021 (11.00 AM to 02.00PM)	Krishnegowda Vs Siddaramegowda	G.K. Srinivasa
52	O.S. 468/2020 (ORDERS) IA/1/2020 IA/2/2020	17-03-2021 (11.00 AM to 02.00PM)	Basavaraju Vs Chief Secretary to the Gvernment of Karnataka	N Sadashivaiah
53	O.S. 555/2020 (SUMMONS)	17-03-2021 (11.00 AM to 02.00PM)	B S Chandrashekar Gowda Vs Puttamma	S Shankar

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<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 90/2018 (For Classification)		Basheer ahamed Vs Commissioner	Syed Muzammil Pasha
2	C.C. 1043/2018 (warrant to accused)		Thilak Park Police Station Vs Fayaz	
3	C.C. 2484/2019 (warrant to accused)		Thilak Park Police Station Vs Wazeer Alias Wazeer sab	Thilakparak P.S
4	C.C. 243/2020 (warrant to accused)		Thilak Park Police Station Vs Nisar Ahammed	APP
5	Crl.Misc. 260/2020 (EVIDENCE)		Abdul Sabur Vs The Registrar of Births and Deaths	Dawood Khan S J
<u>11.00 AM to 02.00PM</u>				
6	C.C. 5947/2013 (For Proclamation)		Thilak Park P.S. Vs Ranganath	
7	C.C. 4582/2015 (EVIDENCE)		Thilak Park Police Vs Nayaz	
8	C.C. 6143/2015 (summons to witness)		Thilak Park Police Vs Srinivasa	
9	C.C. 4062/2017 (warrant to accused)		Mayanna.S.M Vs Kaverappa.C	Akbar.Khan,
10	C.C. 4204/2017 (summons to accused)		Mohamad Amjad Vs Javid Ahamad	G.K.Srinivasa
11	C.C. 4805/2017 (warrant to accused)		Thilakpark Police Vs Pramoda @ Konga @ Pammu @ Pallakki	
12	C.C. 5131/2017 (STEPS)		Sarojamma.G. Vs Sabeeha	Zafrulla Khan
13	P.C.R. 549/2017 (HEARING)		Lakshamma Vs Huchahanumayya	H.B.Gurukiran
14	C.C. 5273/2017 (summons to accused)		Sathyanarayana Vs Ananda Alias Anandakumar	T.Bendrekumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 5276/2017 (STEPS)		Suhail Pasha Vs Anjum Ahmed	Asma Kouser
16	C.C. 5480/2017 (STEPS)		Jayanna Vs Sarasamma alias Sarasu	
17	P.C.R. 621/2017 (SWORN STATEMENT)		Dhanu Vs Shaik Mohamed	N.K.Naveenkumar
18	CrI.Misc. 780/2017 (STEPS)		Su-moto by court Vs Nagaraja	A.P.P
19	C.C. 5679/2017 (warrant to accused)		Thilakpark police Vs Abdul Razak	A.P.P
20	C.C. 5725/2017 (warrant to accused)		Thirumalegowda.K Vs Rajesh.M.L	G.K.S
21	C.C. 5730/2017 (warrant to accused)		Mukundharaju.R Vs Ravishankar	R.V.D
22	CrI.Misc. 884/2017 (STEPS)		The Commercial Tax Officer Vs Mujeebuddin	
23	C.C. 347/2018 (FOR CHARGE)		Thilak park police Vs Mahadevamma Alias Mahadevi Bai	A.P.P
24	C.C. 350/2018 (warrant to accused)		Thilakpark police Vs Nihan Alias Nihan Khan Alias Rihan	A.P.P
Cases listed below are adjourned due to Covid 19				
25	CrI.Misc. 175/2018 (STEPS)	07-01-2021	Su-moto by court Vs Hanumantharayapp.H.S	A.P.P
26	C.C. 1718/2018 (warrant to accused)	07-01-2021	Ravikumar. R Vs Nagaiah	G.K.Srinivasa
27	C.C. 233/2018 (STEPS)	08-01-2021 (11.00 AM to 02.00PM)	Basavaraju.G.C Vs Devaraju	Ramesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 1163/2013 (Defendent Evidence)		T.S.Abhishek Vs T.R.Ramakka	M.Shafiulla Khan
2	O.S. 1185/2013 (EVIDENCE)		K.S.Dharmaveer Vs Pachhes Jain	R.Omkarappa
3	O.S. 1202/2013 (Defendent Evidence)		Hema Vs Venkatalakshamma	Siddappa.K.
4	O.S. 947/2017 (APPEARANCE OF PARTY)		Canara Bank, S.M.E. Vs Umesh.H.N.	KsJ Mohamed Afroz Ahamed
5	O.S. 52/2018 (EVIDENCE) IA/1/2018		Narayanappa Vs Lakkanna	Ramakrishnaiah S R
6	O.S. 172/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Sarojamma Vs The Commissioner	Harishbabu
7	O.S. 538/2018 (For Classification) IA/1/2018		Samiullakhan Vs Azgar	Venkobarao.K.S.
8	O.S. 278/2020 (STEPS)		Bank of Baroda Tumakuru Branch Vs Zakeer Hussain	Mohamed Afroze Ahamed
9	O.S. 423/2020 (HEARING) IA/1/2020		Lokesh Vs Amith	S N Shivakumaraswamy
10	O.S. 648/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Krishna murthy C Vs Managing Director	S Shankar
11	O.S. 655/2020 (FIRST HEARING) IA/1/2020		Siddalingaiah Vs Gowrishankar	Sreerangaiah L
12	O.S. 684/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chandranna B H Vs Chandrakala	Suresh M
13	O.S. 755/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Mohammed Roshan Zameer Vs Nazarulla	B S Jayashankar

11.00 AM to 02.00PM

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14	O.S. 1241/2011 (Written statement and objection)		Rajanna Vs Mudlaiah	Sathish.K.L.
15	EX 53/2015 (STEPS)		Kanaka Vs Nagarathna	T.R.Rajendra Prasad
16	O.S. 762/2020 (FIRST HEARING) IA/1/2020		Prabhulingaswamy S B Vs Renuka Prasad T	R Nagesh Rao Gaikwad
Cases listed below are adjourned due to Covid 19				
17	O.S. 289/2006 (cross of pw)	07-01-2021	S. Naraimha Murthy Vs Shivanna	
18	P and SC 8/2013 (STEPS)	07-01-2021	T.N. Nagaraja Vs NIL	NRD
19	O.S. 8/2014 (EVIDENCE) IA/1/2014	07-01-2021	Smt. Sarojamma Vs Kalaiah	N.A.Chakravarthy
20	O.S. 202/2014 (EVIDENCE) IA/1/2014	07-01-2021	N.Gangamma Vs Chikka Thimmaiah	T.R.Ramesh babu
21	O.S. 269/2014 (Objections) IA/1/2014	07-01-2021	Narayanappa Vs Kamakka	K.S.Jagannath
22	EX 32/2014 (Objections)	07-01-2021	N.K. Kotappa Vs kotenarasimhaiah	HVR
23	O.S. 463/2014 (For Classification)	07-01-2021	Chikkamma Vs Rangappa	K.S.Jagannath
24	O.S. 473/2014 (HEARING) IA/1/2014	07-01-2021	Kumbaiah Vs Chikkanna	B.C.Shivakumar
25	EX 35/2014 (STEPS) IA/1/2014	07-01-2021	Hareej G Hebbur Vs H.T srinivasa @ sreenivasaia h	HGP
26	O.S. 627/2014 (NOTICE) IA/1/2014	07-01-2021	Lakshmamma Vs Mandaiah	S.Natesh
27	O.S. 638/2014 (HEARING) IA/1/2014	07-01-2021	Bandiramaiah Vs Chinnagaiah	E.Hanumantharayappa
28	EX 49/2014 (EVIDENCE)	07-01-2021	T.Subbaraya Vs G.Chandrashekar	K.S.Venkobarao

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	H.R.C. 8/2014 (NOTICE TO RESPONDENT)	07-01-2021	Nanjundappa Vs Rangamma	M.S. Harish Babu
30	O.S. 738/2014 (EVIDENCE) IA/1/2014 IA/2/2014	07-01-2021	Manjula.T.G. Vs Varalakshmi	S.Manjunath
31	O.S. 801/2014 (Cross of P.W) IA/1/2014	07-01-2021	Narasamma Vs M.Saraswathi	E.Hanumantharayappa
32	O.S. 810/2014 (HEARING) IA/1/2014 IA/2/2014	07-01-2021	Shankarappa.M.S. Vs The Commissioner	R.Nagesh Rao Gaikwad
33	O.S. 869/2014 (STEPS) IA/1/2014	07-01-2021	Rangamma Vs Thimmaiah	S.R. Ramakrishnaiah
34	O.S. 918/2014 (cross of pw) IA/1/2014 IA/2/2014 IA/3/2014	07-01-2021	Syed Basha Vs Venkatarayappa	K.H.Harikumar
35	O.S. 922/2014 (EVIDENCE) IA/1/2014 IA/2/2014 IA/3/2014	11-01-2021	R.Murthy @ Narasimhamurthy Vs Siddegowda	K.S.Shivakumar
36	O.S. 1066/2014 (EVIDENCE) IA/1/2014	11-01-2021	C.N.Hnumantharaju Vs Bhagyarathna	H.V.Rangantha Reddy
37	O.S. 259/2015 (EVIDENCE) IA/1/2015	11-01-2021	Mahaboob Bi Vs Gaibaan Khan	G.H.Srinivasa
38	EX 29/2015 (AWAIT SUMMONS AND NOTICE)	11-01-2021	Zakira Vs Mirza Baig	S.V. Ravindranatha
39	EX 33/2015 (NOTICE)	11-01-2021	M.Sowbhagya Vs Balakrishnaiah	V.Somashekar
40	O.S. 532/2015 (Defendent Evidence) IA/1/2015	11-01-2021	Chikkasiddaiah Vs Basavaraju	Vijaya.D
41	O.S. 559/2015 (EVIDENCE) IA/1/2015	11-01-2021	Mahesh Vs Chikkathayamma	M.S.Harish babu
42	O.S. 591/2015 (Objections) IA/1/2015 IA/2/2015	11-01-2021	S.Malleshaiah Vs The Commissioner	E.Hanumantharayappa

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43	O.S. 679/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	11-01-2021	C.S.Indra Vs Commissioner	N.Basavaraju
44	O.S. 750/2015 (EVIDENCE) IA/1/2015	11-01-2021	Rangamma Vs Basavalingaiah@Thammaiah	V.R.Venkateshappa
45	O.S. 1166/2015 (STEPS) IA/1/2015 IA/2/2015	11-01-2021	Lokamma Vs Kempamma	S.V.Ravindranath (Tagor)
46	O.S. 118/2016 (For Compliance of Section 89 of C.P.C)	14-01-2021	Srinivasa Vs Shanthamma	H.S.Chandrakala
47	O.S. 178/2016 (EVIDENCE) IA/1/2016	14-01-2021	Siddalingamma Vs Chikkarangamma	H.V.Ranganatha reddy
48	O.S. 671/2016 (For Classification) IA/1/2016	14-01-2021	Shivanna Vs Sridhara	K.C.Rajanna
49	O.S. 746/2016 (EVIDENCE) IA/1/2016 IA/2/2016	14-01-2021	Narasimhamurthy Vs Doddarangamma	E.Hanumantharayappa
50	O.S. 597/2017 (EVIDENCE) IA/1/2017	14-01-2021	Munavarapasha Vs Dilsahd	G.A.Kavalaiah
51	O.S. 604/2017 (EVIDENCE) IA/1/2017	14-01-2021	Kumbinarasaiah Vs Development Officer	Ramesha.S
52	EX 41/2018 (FOR SETTELEMENT)	14-01-2021	Margadarsi chits pvt. Limited Vs Y.S.Ravi	Renukaiah
53	O.S. 407/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	14-01-2021	Mahamad Afzal Vs Mahammed Afzal	Prabudeve.G.S
54	O.S. 454/2018 (EVIDENCE)	14-01-2021	Ravishankar G Vs Gangaiah	K.T. Prakasha
55	O.S. 508/2018 (Cross of P.W) IA/1/2018	14-01-2021	Deveeramma Vs Lachi Bai	Hanumatharaju C.N
56	O.S. 736/2018 (For amendment) IA/1/2018	14-01-2021	Gangadharaiah Vs Chikkanna	Ananda.V.

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57	O.S. 701/2019 (HEARING) IA/1/2019	14-01-2021	T.H.Ramachandra Vs The Commissioner	D.Gundanna
58	O.S. 556/2020 (STEPS) IA/1/2020	14-01-2021	T C Basavaraju Vs M/s Elite Hospitality service	N H Gangadhara Nayak

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 2374/2008 (summons to witness)		Hebbur Police Station Vs Santhosha	A.P.P.
2	C.C. 3700/2010 (summons to witness)		Hebbur Police Vs Lohith@ Lokesh @ Loki@Bhatta	APP
3	C.C. 3713/2010 (summons to witness)		Hebbur P.S. Vs Ramanna	APP BK
4	C.C. 4019/2010 (SUMMONS)		Hebbur Police Station Vs B.R. Anandakumara	A.P.P.
5	C.C. 2069/2011 (warrant to accused)		Hebbur Police Station Vs Lakshmana	A.P.P.
6	C.C. 2277/2011 (warrant to accused)		Hebbur Police Vs Amjad Khan	APP KCR
7	C.C. 472/2012 (SUMMONS)		Hebbur Police Station Vs Thimmaiah	A.P.P. K.C.R.
8	C.C. 3395/2012 (NOTICE)		Hebbur Police Station Vs Krishnamurthy	A.P.P.
9	C.C. 3508/2013 (NOTICE)		Hebbur Police Vs Chowdaiah	
10	C.C. 4882/2015 (NOTICE)		Hebbur PS Vs Hanumaiah	
11	C.C. 2454/2016 (SUMMONS)		Hebbur Police Station Vs Kemparaju	
12	CrI.Misc.(DVA) 11/2016 (EVIDENCE)		G.S.Roopa Vs M.B.Kumaraswamy	
13	C.C. 3854/2016 (SUMMONS)		Hebbur PS Vs Girish@ Gireesh	
14	C.C. 3231/2018 (HEARING)		Hebbur Police Station Vs Narasimha murthy S.G	Hebbur PS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 6020/2018 (HEARING)		Jayanagara Police Station Vs Manjamma	Jayanagara PS
16	C.C. 1470/2019 (summons to accused)		Hebbur Police Station Vs Lakshmisha	APP
17	Crl.Misc. 399/2020 (SUMMONS)		T Rangappa Vs The Deputy Thasildar	K N Basavaraju
18	Crl.Misc. 544/2020 (EVIDENCE)		R Devaraju Vs The Deputy Thasildar	H G Vasu
19	C.C. 4015/2020 (STEPS)		Jayanagara Police Station Vs Rakesha M	APP
Cases listed below are adjourned due to Covid 19				
20	C.C. 2411/2007 (Objections)	19-01-2021	Hebbur Police Station Vs Kumara	APP HVR
21	C.C. 4876/2015 (summons to accused)	19-01-2021	Hebbur Police Vs Murugesan	
22	C.C. 4877/2015 (Await Report)	19-01-2021	Hebbur Police Vs Boregowda	
23	P.C.R. 209/2016 (SWORN STATEMENT)	19-01-2021	Naveen kumar Vs Dixith Chandra Kumar	T.N.Gururaj
24	C.C. 3313/2016 (warrant to accused)	19-01-2021	Jayangara Police Vs Shankarappa	
25	C.C. 3316/2016 (HEARING)	19-01-2021	Jayanagara Police Vs Devaraju	
26	C.C. 3523/2016 (HEARING)	19-01-2021	Hebbur PS Vs Shadkshari	
27	C.C. 4251/2016 (summons to witness)	19-01-2021	Hebbur PS Vs Nagaraju @ Kunta nagaraju	
28	C.C. 632/2017 (STEPS)	19-01-2021	B.G.Shashidhara Vs Mahesh.T.B	

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29	P.C.R. 272/2020 (SWORN STATEMENT)	19-01-2021	R Renuka Vs R Rangaswamy	C N Hanumantharaju
30	CrI.Misc. 402/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Krishnamurthy Vs The Deputy Tahasildar	Nagaraju G B
31	CrI.Misc. 480/2020 (EVIDENCE)	19-01-2021	B G Venkatamma Vs The Deputy Thasildar	Navayana L

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
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1	O.S. 468/2004 (NOTICE)		D.R.Ranganathappa Vs D.R.Shankarappa	BSY PJ
2	O.S. 627/2007 (NOTICE)		Siddagangama Vs Susheelamma	B.S.Y. K.S.S.
3	O.S. 125/2008 (Cross of D.W)		Giriappa Vs The Manager	H.V.Ranganatha Reddy J.P
4	O.S. 255/2008 (Cross of P.W)		K.L.Ugregowda Vs Shobhe Nagaraj	KSV BGH
5	O.S. 822/2008 (SUMMONS)		Rajanna Vs Mayannagowda	B.J.R.
6	O.S. 987/2010 (EVIDENCE)		Shanaz Khanum Vs Sokhrabi	MN TSR
7	O.S. 181/2015 (EVIDENCE) IA/1/2015		Jakeera Khanum Vs Shakeera Khanum	Ramesh
8	O.S. 735/2015 (EVIDENCE) IA/1/2015		Siddappa Vs Channamma	L.T.Govindaiah
9	O.S. 1146/2015 (Objections)		Siddalingaiah Vs Honnamma	
10	O.S. 433/2016 (NOTICE) IA/1/2016		M.S.Kumaraswamy Vs P.Siddagangaiah	T.N.Gururaja
11	O.S. 926/2016 (EVIDENCE) IA/1/2016		Gangamma Vs Jayamma	B.V.Vasanthakumar
12	O.S. 861/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Kalamma Vs The Principal Secretary	B.Premkumar
13	O.S. 197/2018 (NOTICE) IA/1/2018		Shivanna Vs Narasimhamurthy	Giriraju.H.S.
14	O.S. 755/2018 (EVIDENCE) IA/1/2018		Julekhabhi Vs Riyaz alias Riyaz Ahamed	Nagabhushan.H.M.
15	O.S. 569/2019 (For amendment) IA/1/2019 IA/2/2019		R.A. Prakash Vs Tahasildar and Taluk Magistrate	K.S. Jagannatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 581/2019 (EVIDENCE) IA/1/2019		Syed Sardar Vs Jamal Basha	Inayatha Ulla Khan
17	EX 142/2019 (NOTICE)		Andhra Bank Vs Arram Pasha	Mohammed Aafroze Ahamed
18	O.S. 46/2020 (HEARING) IA/1/2020 IA/2/2020		Rajaram. J Vs Vaseemulla Khan	Murali Krishna
19	O.S. 678/2020 (SUMMONS) IA/1/2020		Thimmegowda Vs Puttamma	H G Vasu
20	O.S. 763/2020 (FIRST HEARING) IA/1/2020		Akthar Unnisa Vs Peer Sab	Inayath Ulla Khan
21	O.S. 84/2015 (HEARING) IA/1/2015		L.S.Raghavendra Vs Sardar Basha	Harish Babu
Cases listed below are adjourned due to Covid 19				
22	O.S. 1446/2011 (ISSUES) IA/1/2011	14-01-2021	B.C. ROOPA DO B.M . CHANDRANNA. Vs GANGANNA SO LATE SHIVANNA AND OTHERS.	H.C. KUMARSWAMY
23	O.S. 281/2015 (EVIDENCE) IA/1/2015	14-01-2021	Muniyamma Vs Bhyamma	C.Krishnaiah
24	O.S. 891/2015 (EVIDENCE) IA/1/2015	14-01-2021	C.Hanumegowda Vs Jayamma	K.V.Sudarshan Kumar
25	O.S. 948/2015 (HEARING) IA/1/2015	14-01-2021	Susheelamma Vs M.P.Gururaj	D.Gundanna
26	O.S. 1124/2015 (For amendment) IA/1/2015	14-01-2021	Gangamma Vs Narasamma	M.B.Naveen Kumar
27	O.S. 1157/2015 (HEARING) IA/1/2015	14-01-2021	C.Renuka Vs D.Chandrappa	T.B.Nagarajaiah
28	O.S. 1182/2015 (EVIDENCE) IA/1/2015	14-01-2021	S.R.Jagadeesh Vs The Chief Engineer Executive Engineer	H.J.Parameshwarappa
29	O.S. 27/2016 (HEARING) IA/1/2016	14-01-2021	K.M.Balachandra Vs G.Narasimharaju	T.K.Jayaram

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 103/2016 (NOTICE) IA/1/2016	14-01-2021	Rangamma Vs T.C.Ganganna	G.Nagaraj
31	O.S. 381/2016 (EVIDENCE) IA/1/2016 IA/2/2016	14-01-2021	Siddalingaiah Vs Keshavamurthy	Siddappa.K
32	O.S. 403/2016 (summons to defendent) IA/1/2016	14-01-2021	Kumbi Narasaiah Vs Doddachikkanna	HSR
33	O.S. 485/2016 (Objections) IA/1/2016 IA/2/2016	14-01-2021	M. Jayalakshmi Vs G.S. Amarnath	Ramesha S
34	O.S. 702/2016 (EVIDENCE) IA/1/2016 IA/2/2016	14-01-2021	Mohamad Ilyas Ahmed Vs Rangaswamaiah	K.S.Jagganatha
35	O.S. 768/2016 (EVIDENCE)	14-01-2021	Shivarudraiah Vs Chikkaswamaiah	k.s.Venkobaroo
36	O.S. 833/2016 (EVIDENCE) IA/1/2016 IA/2/2016 IA/3/2016	14-01-2021	Sridevamma Vs Srinivasa	H.V.Ranganathareddy
37	O.S. 152/2017 (Objections) IA/1/2017	14-01-2021	Chikkadasappa Vs Dodderaiiah alias Doddaiah	S.N.Shivakumaraswamy
38	EX 15/2018 (NOTICE)	14-01-2021	The Principal Vs Dr.Krishnappa	Adhisheshaiah.T.
39	EX 30/2018 (NOTICE)	14-01-2021	Margadarsi chits pvt. Limited Vs K.G.Puttaraju	Renukaiah
40	FDP 13/2018 (NOTICE TO RESPONDENT)	14-01-2021	B.C.Gangaraju Vs B.P.Chikkannaiah	Veerendrakumar B G
41	O.S. 655/2018 (STEPS) IA/1/2018	14-01-2021	Rahim Khan Vs Mahamood Khan	Shivalingaraju.P.
42	O.S. 836/2018 (STEPS)	14-01-2021	Muddamma Vs Kenchamma	Venkateshappa.V.R.
43	P and SC 10/2018 (NOTICE)	14-01-2021	M.R. Sharada Vs Chethana	Venkatesh
44	O.S. 23/2019 (HEARING) IA/1/2019	14-01-2021	V. Hemanth Vs Gangamma	Shiva Kumar S

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45	O.S. 373/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-01-2021	Chandrashekar.U. Vs M/s Centura Watch Cases Private.Limited	D.A.RAJESHA GUPTHA
46	O.S. 385/2019 (EVIDENCE) IA/1/2019 IA/2/2019	14-01-2021	B.K.Nalina Vs Maruthi	G. MANJUNATH
47	O.S. 463/2019 (EVIDENCE) IA/1/2019	14-01-2021	Thimmegowda Vs Narasimhamurthy	Mukunda S
48	O.S. 300/2020 (SUMMONS) IA/1/2020	14-01-2021	Govindaraju H A Vs Sumangalamma	Basavaraju K N

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 864/2019 (summons to defendent) IA/1/2019		Famous Foam and Mattresses Pvt Ltd Vs Bangalore Foam Centre	T. H. Manjunath
2	O.S. 204/2020 (summons to defendent) IA/1/2020 IA/2/2020		Dr L D Sreenivasa Vs Wasim Pasha	N Basavaraj
3	O.S. 315/2020 (summons to defendent) IA/1/2020		Narasimha Raju A D Vs D H Jayakumari	Ramesh
4	O.S. 389/2020 (STEPS) IA/1/2020		G M Gangadharaiah Vs Parameshwara (Poojari)	R Nagesh Rao Gaikwad
5	O.S. 565/2020 (summons to defendent) IA/3/2020		T S Dayananda Vs Tumakuru Mahanagara Palike	M S Harishbabu
6	O.S. 593/2020 (summons to defendent) IA/1/2020		Nalina K C Vs Puttamma	C Suresh kumar
7	O.S. 634/2020 (summons to defendent) IA/2/2020		Dilshad Vs Chikkasiddaiah	G H Ravi
8	O.S. 635/2020 (summons to defendent) IA/2/2020		Riyaz Vs Chikkasiddaiah	G H Ravi
9	O.S. 636/2020 (summons to defendent) IA/2/2020		Zeenath Unnisa Vs Chikkasiddaiah	G H Ravi
10	O.S. 650/2020 (NOTICE) IA/1/2020		Narasimhaiah Vs Huchamma	S M Krishnamurthy
<u>11.00 AM to 02.00PM</u>				
11	O.S. 245/2004 (STEPS)		Siddaramakka Vs Siddamma	S.V.Ravindranath Tagore
12	O.S. 261/2004 (Objections)		Siddappa Vs Gangamma wo late Chikkanarasaiah	EX-PARTE K Borappa
13	O.S. 427/2007 (ARGUMENTS)		Giriyyappa Vs Giriyamma	H.V.R
14	O.S. 399/2010 (NOTICE)		Govinda Vs Chikkathimmaiah	SS MM

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15	O.S. 681/2010 (EVIDENCE)		M.N.Tara Vs Narasaiah	GK DP-GSP
16	O.S. 1407/2012 (EVIDENCE) IA/1/2012		Padamabai Vs Nagaraj Rao.	K.L.Bharathi
17	O.S. 1011/2013 (HEARING) IA/1/2013		Anjinappa Vs Thimmaiah	R.V.Doddashanaiah
18	O.S. 129/2015 (cross of pw) IA/1/2015		Thriveni Vs S.Ansar	T.R.RameshBabu
19	O.S. 130/2015 (cross of pw) IA/1/2015		N.M.Thejendra Kumar Vs S.Ansar	T.R.RameshBabu
20	O.S. 64/2017 (cross of pw) IA/1/2017		Fahimunnissa Vs Zabiulla	M.D.Zabiulla
21	O.S. 983/2017 (HEARING) IA/1/2017		D.N.Indiramma Vs Gurumurthy	S.N.Nagashekhhar
22	O.S. 76/2018 (ORDERS) IA/1/2018		Asma Fazal Vs Iliyaz Ahamad	Eraiah B
23	O.S. 222/2018 (HEARING) IA/1/2018		Nanjappa Vs Bheemaiah	R.V. Doddashanaiah
24	Civil Misc 12/2018 (cross of pw)		K.S.Joythi Vs Madappa alias Madaiah	Veeranarayana.A.T.
25	O.S. 138/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Basavaraju Vs H.E. Prakash	B. Shivakumar
26	O.S. 425/2019 (EVIDENCE) IA/1/2019		B.T. Sreenevasaiah Vs V. Prakash	Sadashivaiah
27	O.S. 455/2019 (EVIDENCE) IA/1/2019		Mallaiah Vs Doddasiddaiah	Raghavendra Y
28	O.S. 678/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		Najmunnisa Vs The Commissioner	Ansar Pasha M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 679/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		Gulnaz Parveen Vs The Commissioner	Ansar Pasha M
30	O.S. 682/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		Mohamood Khan Vs The Commisioner	Ansar Pasha M
31	O.S. 683/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		Rahamath Ulla Khan Vs The Commissioner	Ansar Pasha M
32	O.S. 789/2019 (HEARING) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veershaiva Seva Committee	Ramesha. S
33	O.S. 790/2019 (EVIDENCE) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
34	O.S. 791/2019 (EVIDENCE) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veersshiva Seva Committee	Ramesha. S
35	O.S. 792/2019 (EVIDENCE) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
36	O.S. 793/2019 (EVIDENCE) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigalu Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
37	O.S. 794/2019 (EVIDENCE) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 918/2019 (EVIDENCE) IA/1/2019		Nagaraju Vs Krishnappa	Seebi Prasad.K.N.
39	O.S. 620/2020 (summons to defendent)		Baby Bhavinprasad H N Vs Mudalagiriappa V	H N Nagaraju
40	O.S. 643/2020 (HEARING) IA/1/2020		Padmamma Vs Ganganarasaiah	Vedamurthachar G
41	O.S. 721/2020 (ORDERS) IA/1/2020 IA/2/2020		H S Kumarswamy Vs Lakshamma	N C Gangadhara Shastry
Cases listed below are adjourned due to Covid 19				
42	EX 88/2019 (For Compliance of Section 89 of C.P.C)	25-01-2021	Gangamma Vs Krishna	Syed Mohammed Pasha
43	O.S. 617/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019 IA/2/2019	25-01-2021	Mangala Vs Executive Officer	Siddappa. K
44	O.S. 766/2019 (For Compliance of Section 89 of C.P.C)	25-01-2021	Gangamma Vs Basappa alias Chithaiah	M.S. Harish Babu
45	O.S. 284/2018 (Objections)	25-01-2021	Bhovi Education Society Vs P.M.Chandrashekar	E.Hanumantharayappa
46	EX 107/2018 (STEPS)	25-01-2021	Sathyanarayana.T.T. Vs Rudreshaiah	Inayath Ulla Khan
47	Civil Misc 1/2019 (NOTICE)	25-01-2021	Bajjaiah Vs Kempamma	Raghavendra Y
48	Civil Misc 15/2019 (Enquiry)	25-01-2021	Susheelamma Vs D. Aravind	Raghavendra Y

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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 1447/2016 (SUMMONS)	06-02-2021	Ms Sriram Transport Finance company limited Vs V.Shivakumar	
2	C.C. 1731/2016 (STEPS)	06-02-2021	MS Sriram Transport Finance Co. Ltd. Vs Samiulla	K.R.Dayananda
3	C.C. 2055/2016 (HEARING)	06-02-2021	Ms Sri Rama Transport Finance Co. Ltd., Vs Ravikumar.G	
4	C.C. 3150/2016 (summons to accused)	06-02-2021	Shriram Transport Finance Co. Ltd Vs Channakeshava	
5	C.C. 3196/2016 (STEPS)	06-02-2021	Shriram Transport Finance Co.Ltd Vs Siddalingaiah	
6	C.C. 3200/2016 (summons to accused)	06-02-2021	M/s Shriram Transport Finance Co. Ltd. Vs Jilan Basha	J.B.sannamarappa
7	C.C. 3223/2016 (STEPS)	06-02-2021	Shri Ram Transport Finance Co Ltd Vs Devaraju.M	
8	C.C. 3875/2016 (SUMMONS)	06-02-2021	N.R.Dhananjaya Vs Hanumakka	
9	C.C. 3876/2016 (warrant to accused)	06-02-2021	Sreeramiah Vs Rakesh.H.M	
10	C.C. 3889/2016 (STEPS)	06-02-2021	Shriram Transport Finance Co.Ltd Vs Yasmintaj	
11	C.C. 4352/2016 (warrant to accused)	06-02-2021	S.A.Girish Vs Mohamed Aswar	G.B.Ravishankar
12	C.C. 6445/2016 (warrant to accused)	06-02-2021	T.R.Manjunath Vs B.Sadashivaiah	M.Shafiulla Khan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 6452/2016 (SUMMONS)	06-02-2021	M.S.Siramtransport Vs J.R.Padmanabha Reddy	
14	C.C. 6484/2016 (warrant to accused)	06-02-2021	S.N.Raghu Vs Lakshmiprasad.J.B	
15	C.C. 6491/2016 (SUMMONS)	06-02-2021	K.G.Thammannagowda Vs R.S.Mohana Krishna	
16	C.C. 6597/2016 (warrant to accused)	06-02-2021	Sriram Transport Finance Vs K.S.Sathish	
17	C.C. 6599/2016 (SUMMONS)	06-02-2021	Sriram Transport Vs Chandrappa	
18	C.C. 6669/2016 (STEPS)	06-02-2021	Hinduja leyland Finance Vs Imtiyaz Ahamed	
19	C.C. 7120/2016 (SUMMONS)	06-02-2021	M/s Srirama Transport Finance Co. Ltd. Vs Mahesh	Ganesh Prasad.K.
20	C.C. 5143/2019 (STEPS)	06-02-2021	Rangaswamaiah Vs Allabakash	Poornima.S.

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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 644/2008 (HEARING)		T.M.Kamamma Vs Mahalingaiah	H.G.Narasaraju B.C.Shivakumar
2	O.S. 775/2010 (EVIDENCE)		B.R.R,Rajanna Vs Mahalingappa	NCG
3	O.S. 208/2014 (Written statement and objection) IA/1/2014		T.K.Sridhara Vs Sulaiah	C.Krishnaiah
4	O.S. 591/2016 (HEARING) IA/1/2016 IA/2/2016		Chandraiah Vs Siddaiah	Thippeswamy.H.
5	O.S. 258/2020 (NOTICE) IA/1/2020		Y L Srinivasa Vs B Srinivasa	Chandrappa H
6	O.S. 376/2020 (STEPS) IA/1/2020 IA/2/2020		Chaithra C M Vs Siddagangamma	H B Guru Kiran
7	O.S. 454/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Lepakshaiah R Vs The Forest Range Officer	Bendre Kumar T
8	O.S. 455/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Ganganna D Vs The Forest Range Officer	Bendre Kumar T
9	O.S. 456/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Shivaraju Vs The Forest Range Officer	Bendre Kumar T
10	O.S. 457/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Siddagangamma N Vs The Forest Range Officer	Bendre Kumar T
11	O.S. 458/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		C V Gangadhara Vs The Forest Range Officer	Bendre Kumar T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 459/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Lohithaswa R Vs The Forest Range Officer	Bendre Kumar T
13	O.S. 460/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Ramya C R Vs The Forest Range Officer	Bendre Kumar T
14	O.S. 461/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Siddagangamma Vs The Forest Range Officer	Bendre Kumar T
15	O.S. 462/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Shivakumar Vs The Forest Range Officer	Bendre Kumar T
16	O.S. 463/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Thimmaiah Vs Forest Range Officer	Bendre Kumar T
17	O.S. 464/2020 (summons to defendent) IA/1/2020 IA/3/2020 IA/2/2020		Jayalakshmi G G Vs The Forest Range Officer	Bendre Kumar T
18	O.S. 465/2020 (summons to defendent) IA/1/2020 IA/2/2020 IA/3/2020		Rangaswamaiah Vs The Forest Range Officer	Bendre Kumar T
19	O.S. 587/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Sowmya Vs The Commissioner	E Hanumantharayappa
20	O.S. 592/2020 (SUMMONS) IA/1/2020		Mahadeva Vs Jayalakshmi	Doddashanaiah R V
21	O.S. 758/2020 (ORDERS) IA/1/2020		S H Lakshmaiah Vs RamaKrishnaiah	B K Prabhuswamy